

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Excise Appeal No.70239 of 2019

(Arising out of Order-in-Appeal Nos.MRT/EXCUS/000/APPL-MRT/405 & 406/2018-19 dated 04/12/2018 passed by Commissioner (Appeals), Central Goods & Service Tax(Appeal), Meerut)

The Principal Commissioner,

Central Excise (Central GST), Meerut

.....Appellant

VERSUS

M/s. Kisan Sahkari Chini Mills Ltd.

.....Respondent

APPEARANCE:

Shri Pawan Kumar Singh, Authorized Representative for Appellant
Absent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 06 September, 2019

DATE OF DECISION : 06 September, 2019

The appeal is dismissed. For order, see order of date in Excise Appeal No.70238 of 2019.

(Dictated and Pronounced in open Court)

**Sd/-
(Archana Wadhwa)
Member (Judicial)**

**Sd/-
(Anil G. Shakkarwar)
Member (Technical)**

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